

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/629/(IB)/2017  
NAME OF THE PETITIONER(S) : VASAVI BALA RESINS PVT LTD  
NAME OF THE RESPONDENT(S) : URBANE INDUSTRIES LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	K. GANESH.	Counsel for Respondent	[Signature]
2.	K. GANAN KUMAR	Counsel for petitioner	[Signature]

**ORDER**

Representative for the Applicant present. Counsel for the Corporate Debtor present and prayed for time to make final submissions. At request, time is enlarged. Put up on 04.12.2017 at 10.30 A.M.

[Signature]  
MEMBER (JUDICIAL)

ghk